

Filing No.-8310/20

Nature of case- B.A

Rohtas kumar @ Rohit kumar Vs. The State of Jharkhand.

Advocate's Name- Shravan kumar

**DEFECTS :-**

9(i)Execution of the petitioner differs from his name at Vak.

(ii)Pagenation of o/c at pg 1 may be verified.

(iii)Misc. Cr. Appl. No. May be correctly stated at para 6.